

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10209/2024

RAKHI SADHUKHAN

Appellant(s)

VERSUS

RAJA SADHUKHAN

Respondent(s)

Mediation Report received.

IA No. 154683/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 32009/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

IA No. 255241/2023 - RECALLING THE COURTS ORDER

WITH

CONMT.PET.(C) No. 857/2024 in C.A. No. 10209/2024 (XVI)

Date : 14-05-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) :

Mr. Ashutosh Dubey, AOR  
Mrs. Rajshri Dubey, Adv.  
Mr. Abhishek Chauhan, Adv.  
Mr. Amit P Shahi, Adv.  
Mr. Anjan Datta, Adv.  
Mr. Rahul Sethi, Adv.  
Mr. Gaurav Yadav, Adv.  
Mr. Sumant A Khan, Adv.  
Mr. Manish Dhingra, Adv.  
Mr. Rajendra Anbhule, Adv.  
Mr. Manish Bhandari, Adv.  
Mrs. Sona Khan, Adv.  
Mr. Amit Kumar, Adv.  
Ms. Trikha Chanda, Adv.  
Ms. Chanda Trikha, Adv.

For Respondent(s) :

Mr. Rashid N. Azam, AOR  
Mr. Nirmal Singh Shekhawat, Adv.  
Mr. Rahul Yadav, Adv.  
Mr. Rinny Abraham, Adv.  
Mr. Rinny Yadav, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel appearing for the parties at length.

Hearing concluded.

Judgment/orders reserved.

Brief written submissions by the parties may be filed within a week from today.

(SONIA BHASIN)  
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILY)  
ASSISTANT REGISTRAR